

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION No. 4120
ANSWERED ON 20TH MARCH, 2018

WORLD FOOD INDIA

†4120: **SHRI SUNIL KUMAR SINGH:**
SHRI A.T. NANA PATIL:
SHRI ANURAG SINGH THAKUR:
SHRI CHANDU LAL SAHU:
SHRIMATI SANTOSH AHLAWAT:
SHRI DILIPKUMAR MANSUKHLAL GANDHI:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Union and State Governments signed MoUs with foreign countries and their entrepreneurs during World Food India 2017;
- (b) if so, the details thereof along with the domestic and foreign investment likely to be made in the food processing sector of the country under the auspices of World Food India, 2017 along with the employment opportunities likely to be generated as a result thereof, country and State-wise;
- (c) the strategy of the Government for implementation of these investment proposals; and
- (d) the targets set and the time by which these investment proposals and the targets are likely to be achieved?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a) & (b): MoUs of about USD 13.56 billion were signed with domestic and foreign investors during World Food India 2017. 50 MoUs have been signed with domestic and foreign companies by the Government of India and 131 MoUs have been signed by the States. The major companies which have signed MoUs are from various countries including USA, Germany, UAE, Thailand, Denmark, France and Indian companies. The States which signed MoUs include Telangana, Haryana, Punjab, Madhya Pradesh, Rajasthan, Uttar Pradesh, Andhra Pradesh and Tamil Nadu. The indicative employment likely to be generated when these MoUs are implemented would be around 4 lakh.

(c): Government regularly tracks and reviews the progress of these MoUs along with Invest India, Confederation of Indian Industry and Knowledge Partners. Regular meetings with CEOs/ senior representatives of companies which have signed MoUs are held at senior level. Invest India is providing support in monitoring and evaluating the progress of investment commitments made during the event. Letters have been sent to all the companies which have signed MoUs seeking details about their investment plans and offering support to facilitate such plans. MoFPI has held video conferences with State Governments for sensitizing them about the MoUs and take follow up action promptly so that the investments could be grounded.

(d): The duration of the investment proposals of the investors varies from investor to investor, depending on their phased plans and completion of the different phases, besides their internal factors, as well.
